#### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE LOK SABHA UNSTARRED QUESTION No. 4592 TO BE ANSWERED ON 28<sup>TH</sup> MARCH, 2023

### MERGER OF SCHEMES IN RKVY

#### 4592. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state :

a) whether the centrally sponsored schemes as SMAM, soil Health Card, RAD, PKVY, PDML, CDP, RPS etc. have been merged in RKUY;

b) if so, whether the size of the RKVY has been increased but there has been a decrease in the funds and if so, the details thereof;

c) whether there is need to bring improvement in the implementation of this Yojana as constraints are still being faced by the States in getting cent per cent amount consequent upon starting of PFMS system;

- d) whether funds are not being released to States under the RKVY; and
- e) the details of the funds not released to States under the Yojana, State-wise?

#### ANSWER

## MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) : Rashtriya Krishi Vikas Yojana (RKVY) scheme was initiated as an umbrella scheme for ensuring holistic development of agriculture and allied sectors by allowing states to choose their development activities as per their priorities. The Scheme has been revamped as Rashtriya Krishi Vikas Yojana - Remunerative Approaches for Agriculture and Allied Sector Rejuvenation (RKVY-RAFTAAR) for implementation from 2017-18. Now, the RKVY Scheme is rationalized with following schemes as its components :

- 1. Per Drop More Crop
- 2. Sub-Mission on Agriculture Mechanization
- 3. Soil Health and Fertility
- 4. Paramparagat Krishi Vikas Yojna
- 5. Rainfed Area Development
- 6. Crop Diversification Programme

(b)& (c): The allocation under RKVY including the merged components has been increased to Rs 10433 crore during year 2022-23. The releases have been streamlined after implementation of new procedure of Public Financial Management System (PFMS).

(d) & (e): The details of funds released to the States under RKVY during 2022-23 are annexed at Annexure-I.

Statement annexed in reply to Lok Sabha Unstarred Question No .4592 due for answer on 28.03.2023

(Rs. in crore)

Sl. No.	Name of the States UTS	Allocation	Release
1	Andhra Pradesh	493.20	318.56
2	Bihar	219.80	25.25
3	Chhatisgarh	146.84	129.75
4	Goa	19.45	4.69
5	Gujarat	579.32	128.73
6	Haryana	177.69	370.42
7	Himachal Pradesh	146.37	15.55
8	Jharkhand	105.57	21.94
9	Karnataka	715.09	345.91
10	Kerala	67.74	103.55
11	Madhya Pradesh	385.50	128.05
12	Maharashtra	649.77	293.62
13	Orissa	170.06	39.61
14	Punjab	100.22	282.58
15	Rajasthan	416.37	259.08
16	Tamil Nadu	712.32	271.20
17	Telangana	321.90	0.00
18	Uttarakhand	110.83	139.07
19	Uttar Pradesh	581.27	437.60
20	West Bengal	238.85	147.22
21	Arunachal Pradesh	61.66	33.21
22	Assam	307.86	147.78
23	Manipur	93.57	38.42
24	Meghalaya	54.30	1.69
25	Mizoram	109.37	30.57
26	Nagaland	83.64	117.21
27	Sikkim	86.70	47.31
28	Tripura	97.28	52.06
Total		7252.53	3930.62

# Statewise Allocation and Release of funds under RKVY for 2022-23 as 23.03.2023